

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 29281-
29282/2019

BANWARI LAL KANCHAL

Petitioner(s)

VERSUS

LAXMI NARAIN AGARWAL & ORS.

Respondent(s)

(**Only D.No.13536 of 2020 and SLP(C) Nos. 5025-5026 of 2020 are to
be listed before the Court of Ld. Registrar**)

WITH

SLP(C) No. 5025-5026/2020 (XI)

(FOR ADMISSION and I.R. and IA No.34152/2020-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.34151/2020-EXEMPTION FROM
FILING O.T.)

Diary No(s). 13536/2020 (XI)

(FOR ADMISSION and I.R. and IA No.58921/2020-CONDONATION OF DELAY
IN FILING and IA No.58926/2020-EXEMPTION FROM FILING O.T. and IA
No.58925/2020-PERMISSION TO PLACE ON RECORD SUBSEQUENT FACTS and IA
No.58929/2020-PERMISSION TO FILE LENGTHY LIST OF DATES)

CONMT.PET.(C) No. 507-508/2020 in SLP(C) No. 29281-29282/2019 (XI)
(FOR ADMISSION and IA No.67925/2020-EXEMPTION FROM FILING O.T. and
IA No.67927/2020-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 04-09-2020 These petitions were called on for hearing today.

For Petitioner(s)

Ms. Palak Mahajan, Adv.

Ms. Diksha Rai, AOR

For Respondent(s)

Mr. Satpal Singh, AOR

Mr. Abhishek Tripathi, Adv.

Mr. Purushottam Sharma Tripathi, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

SLP(C) No. 5025-5026/2020

Last opportunity is granted to respondent No.1 in SLP(C)
No. 5026/2020 for filing counter affidavit within four weeks,

as one opportunity has already been granted vide order dated 31.7.2020.

Service is complete on respondent No.1 in SLP(C) No. 5025/2020 but none has entered appearance.

Service is complete on respondent Nos.2 to 6 and 8 to 17 (common) but none has entered appearance.

Ld. Counsel for the petitioner to take fresh steps alongwith complete address of respondent No.7 (common) within two weeks.

Diary No(s). 13536/2020

Last opportunity is granted to respondent No.1 for filing counter affidavit within four weeks, as one opportunity has already been granted vide order dated 31.7.2020.

Service is complete on respondent Nos.2 to 8 but none has entered appearance.

List again on 29.10.2020.

ANIL LAXMAN PANSARE
Registrar